

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.1014/2016
CA NO.

CORAM:


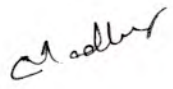
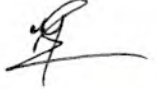
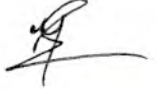
SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

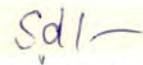
NAME OF THE COMPANY: IDC Ltd.
V/s
IL&FS Township & Urban Assessts Ltd.

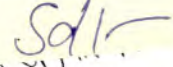
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aman	Adv.		
2.	Deepika Ray	Adv.		
3.	Madhusingh	A.R.		
4.	Yashraj	Company prosecutor	RD(NR)	

ORDER

At the request of the Learned Counsel of the parties, matter is posted to
29.05.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)